

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, COURT-V

43. C.P.(IB)/1104(MB)2021

CORAM:

SMT. ANURADHA BHATIA  
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 04.05.2023

NAME OF THE PARTIES: State Bank of India  
V/s  
Vishal Shreyas Doshi

Section: 95(1) of Insolvency & Bankruptcy Code, 2016

---

ORDER

The matter could not be taken up due to paucity of time. List the matter on  
**19.06.2023** for hearing.

Sd/-

ANURADHA BHATIA  
Member (Technical)

Sd/-

KULDIP KUMAR KAREER  
Member (Judicial)